

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.209
IB-50(ND)/2023

IN THE MATTER OF:

M/s. Faith Mercantile Pvt Ltd.

.... **APPLICANT/PETITIONER**

Vs.

Nuberg Engineering Ltd.

.... **RESPONDENT**

SECTION

U/s 9 IBC code 2016

Order delivered on 26.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent : Mr. Anurag Shandilya, Advocate

ORDER

As a last and final opportunity, the Corporate Debtor is directed to file reply affidavit within ten days.

List the matter on **10.05.2023**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**